

**Pending cases in District Courts**

2357. SHRI TIRUCHI SIVA: Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of cases pending in the District Courts, State-wise and District-wise; and
- (b) the steps being taken by Government to expedite the final settlement of these cases?

THE MINISTER OF LAW AND JUSTICE (SHRI D. V. SADANANDA GOWDA): (a) and (b) Data on pendency of cases is maintained by the Supreme Court and High Courts. Information about pendency of cases in High Courts and District and Subordinate Courts under their jurisdiction is periodically obtained by the Government. As per the information made available by the High Courts, details of State/UT-wise pendency of cases in District and Subordinate Courts as on 31.12.2015 are given in the Statement (*See* below).

Disposal of pending cases in courts is within the domain of judiciary. The Government has adopted a co-ordinated approach to assist judiciary for phased liquidation of arrears and pendency in judicial systems, which, *inter alia*, involves better infrastructure for courts including computerisation, increase in strength of judicial officers / judges, policy and legislative measures in the areas prone to excessive litigation and emphasis on human resource development.

***Statement***

*Details of number of pending cases in District and Subordinate  
Courts as on 31.12.2015.*

Sl. No	Name of State / UT	Pendency of Cases as on 31.12.2015
1	2	3
1.	Andaman and Nicobar Islands	9,495
2.	Andhra Pradesh and Telangana	10,31,515
3.	Arunachal Pradesh	8,776
4.	Assam	2,42,503
5.	Bihar	20,73,303
6.	Chandigarh	36,322
7.	Chhattisgarh	2,85,962

1	2	3
8.	Dadra and Nagar Haveli	3,903
9.	Daman and Diu	1,723
10.	Delhi	5,39,601
11.	Goa	39,615
12.	Gujarat	21,42,011
13.	Haryana	5,24,281
14.	Himachal Pradesh	1,62,553
15.	Jammu and Kashmir	1,24,763
16.	Jharkhand	3,24,357
17.	Karnataka	12,68,966
18.	Kerala	13,45,127
19.	Lakshadweep	380
20.	Madhya Pradesh	11,91,799
21.	Maharashtra	29,94,074
22.	Manipur	6,885
23.	Meghalaya	7,493
24.	Mizoram	4,671
25.	Nagaland	3,862
26.	Odisha	10,64,039
27.	Puducherry	24,973
28.	Punjab	5,04,028
29.	Rajasthan	14,79,173
30.	Sikkim	1,299
31.	Tamil Nadu	10,82,793
32.	Tripura	1,29,789
33.	Uttar Pradesh	55,74,490
34.	Uttarakhand	1,66,618
35.	West Bengal	26,18,813
TOTAL		2,70,19,955